## राजस्थान सरकार विधि एवं विधिक कार्य विभाग

क्रमांक प.19(1)न्याय / 2014

जयपुर दिनांकः 27.11.2020

्रआदेशः

माननीय राजस्थान उच्च न्यायालय के प्रस्तावानुसार राज्य सरकार द्वारा जिला न्यायाधीश संवर्ग कं निम्नाकित अधिकारीगण को अपने पदीय कर्त्तव्य के अतिरिक्त उनके नाम के सम्मुख अंकित रिक्त पद पर अग्निम आदेशों तक एतद्ञारा नियुक्त/पदस्थापित किया जाता है।

S.No.		Name of the vacant posts of which the Presiding Officer appointed in addition to his/her own duties
1.1	JUDGE, FAMILY COURT NO. 1.	to his/her own duties  3UDGE: FAMILY COURT NO. 4, JAIPUR  METROPOLITAN-1
].   2.	TAIRUR METROPOLITAN-1	IUDGE, FAMILY COURT NO. 5, JAIPUR METROPOLITAN-I

Note-

1. The officers shall dispose off minimum 40% additional work as per encular of standard of work.

2. The cases in which there are directions of higher Court for time bound disposal, shall be decided on priority basis.

राज्यपाल की आज्ञा से

प्रांतालापे निम्नांकित को सूचनार्थ एव आवश्यक कार्यवाही हेतु प्रेपित हैं:--

- रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर को उनके पत्र क्रमांक 4508 दिनाक 27.11.2020 के क्रम में।
- सर्वित अधिकारी मार्फत रिजस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
- संबंधित अधिकारी की निजी पत्रावली।

रक्षित पत्रावली ।

## RAJASTHAN HIGH COURT, JODHPUR

## No.Estt.b2(v)1/WA/2020/4539

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, RHC, Jodhpur/Bench, Jaipur. 2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.

3.P.S. to All Hon'ble Judges at Jodhpur.
4.The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
5.The Secretary to the Government of Raj., Department of General Administration (Gr.2), Jaipur.

6. The Secretary, Lokayukta, Sachivalaya, Jaipur.

7. The Accountant General, Rajasthan, Jaipur.

7. The Accountant General, Rajasthan, Jaipur.

8. The Registrar General /Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.

9. The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.

10.All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.

11.District & Sessions Judges, Jaipur Metropolitan-I/ Concerned Family Courts/Treasu

Family Courts/Treasury Officer, Jaipur Metropolitan-I.

12. Shri Jhumar Lal Chouhan, Judge, Family Court No.1, Jaipur Metropolitan, Jaipur-I. 13. Shri Ajay Kumar Bhojak, Judge, Family Court No.3, Jaipur Metropolitan, Jaipur-I

14. The Director, Rajasthan State Judicial Academy, Jodhpur.

15.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Conf./Accounts/General/Sub.Court/Statistics/ Computer Cell/RJS Leave/Jr.Actt./Building Cell

Date: 01.12.2020